

## FIFTEENTH REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Monday the 9th December, 1957.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each item:—

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| (1) The Union Duties of Excise (Distribution) Bill, 1957.   | } 4 hours (With discretion to the Chair to increase the time by 1 hour if he considers it necessary.) |
| (2) The Estate Duty and Tax on Railway Passenger Fares (Distribution) Bill, 1957.   |   |
| (3) The Countess of Dufferin's Fund Bill, 1957.   | ½ hour.   |
| (4) Supplementary Demands for Grants (General) 1957-58 presented on the 3rd September, 1957.  | } 3 hours (With discretion to the Chair to increase the time by 1 hour if he considers it necessary). |
| (5) Supplementary Demands for Grants (General) 1957-58 presented on the 6th December, 1957.   |   |
| (6) No-Day-Yet-Named Motion to be moved by Shri T. C. N. Menon and Shrimati Parvathi M. Krishnan regarding Report of the working of the Employees' State Insurance Corporation for the years 1954-55 and 1955-56. | 2 hours.  |
| (7) Discussion under Rule 193 to be raised by Shri Feroze Gandhi and others regarding Investment of the Life Insurance Corporation Funds.   | 1 hour.   |

3. The Committee also recommend that the House may sit on Saturday, the 14th and Saturday, the 21st December, 1957.

4. The Committee further recommend that the House may sit till 6 P.M. on all days except Saturdays the 14th and the 21st December, 1957.

NEW DELHI;  
The 10th December, 1957.

M. ANANTHASAYANAM AYYANGAR,  
Speaker.